

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 25.09.2020

URGENT MATTERS

| SRNO | CASE TYPE | CASE NO. | TITLE | NAME OF ADVOCATE |
|------|-----------|----------|---|---|
| 1 | SUIT | 8969/95 | PAREES OFFSET PVT LTD Vs UNITED INDIA INSURANCE CO LTD | ARATI B BARVE U RAMDAS AND S RAMDAS |